

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 60/2009

Sub: Petition under Section 79 (1) (c), (f) and (k) read with Section 11 (2) of the Electricity Act, 2003.

.Date of hearing : 20.8.2009

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member

Petitioner : Shree Renuka Sugars Ltd., Belgaum

Respondents : 1. Karnataka Power Transmission Corporation Limited, Bangalore
2. Chief Engineer, Karnataka State Load Despatch Centre, Bangalore
3. Reliance Energy Trading Ltd. New Delhi.

Parties present : Shri Rajiv Yadav, Advocate, SRSL
Shri Anand K.Ganesan, Advocate, KPTCL

At the joint request of learned counsel for the parties, adjourned to 24.9.2009.

Sd/-
(K.S.Dhingra)
Chief (Law)